

4

T. PASAYAT- Vrs. STEEL AUTHORITY OF INDIA

FOR ADMISSION SI. NO. 9

O.A. NO. 932 OF 2016

Order dated 11.01.2017

CORAM

HON'BLE SHRI A.K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

.....

During mention hours, Mr. T.K. Nayak, Ld. Counsel for the Applicant submitted that he wants to withdraw the present O.A. to file a better application. He has also submitted a memo to-day in the court. He is permitted to withdraw the O.A. granting liberty to file a better application, if so advised. The Memo filed is taken into record.

O.A. is, accordingly, disposed of being withdrawn.



MEMBER (ADMN.)



MEMBER(JUDL.)